

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 175-176 of 2019**

**IN THE MATTER OF:**

**M/s Volvo Group India Pvt. Ltd.**

**...Appellant**

**Vs**

**Regional Director, East Hyderabad**

**....Respondent**

**Present:**

**For Appellant:        Mr. Saransh Jain, Advocate**

**For Respondent:     Mr. P.S. Singh, Advocate**

**ORDER**

**27.08.2019**        Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **24<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Sk*